

Name of the Debtor: AIR CARNIVAL PRIVATE LIMITED

List of Financial Creditors as on 27.11.2017

Sl.No	Name of the Creditor	Address of the Creditor	Amount Claimed by the Creditors (in Rs.)	Amount Admitted (in Rs.)	Security Interest, if any, in respect of such claim
1.	Syndicate Bank	No. 1, First Floor, Adhi Vinagaya Complex, Gopalswamy Koil Street, Ganapathy ,Coimbatore- 641006	1,27,957,110	Yet to be ascertained	Refer Note – 1 and Note – 2

Note 01:

DETAILS RELATING TO OVERDRAFT, CASH CREDIT MENTIONED BELOW -

- (1) Mr. s. Irudayanathan, Director of M/s. Air Carnival Private Limited (The Corporate Debtor) was sanctioned various facilities in the nature of Overdraft, Cash Credit and Loan by Syndicate Bank and were, inter alia, secured by mortgage over the corporate debtor's immovable properties situated at Myleripalayam Village.
- (2) Syndicate Bank provided a Term loan of Rs. 4,90,00,000/- (Four Crore Ninety Lakhs) and the immovable properties were mortgaged and the title deeds were handed over to the Bank on 06.06.2016.

Note 02:

DETAILS OF SECURED ASSETS IN FAVOUR OF SYNDICATE BANK -

1. In Tiruppur Registration District, Kinathukkadavu Sub Registration District & Taluk, Myleripalayam Village, the land measuring 2.42 acres in S.F.No. 298/1, in the middle an extent of 2.42 acres with all easements, appurtenances etc.
2. In Tiruppur Registration District, Kinathukkadavu Sub Registration District & Taluk, Myleripalayam Village, the land measuring 2.69 acres in S.F.No. 298/3, Present sub division number 298/3A
3. Thus the above item No. 1 and 2 properties totally measuring 3.75 acres of land together with the hostel buildings constructed thereon and all other appurtenances attracted thereto including 0.1 cent out of 0.2 cent in the 15 links North South way in S.F. No 298/3 with all the right of way, easements, appurtenances